

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AIRLINKS CARGO PRIVATE LIMITED

1.	Name Of Corporate Person	Airlinks Cargo Private Limited
2.	Date Of Incorporation Of Corporate Person	19 June 1987
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Ministry Of Corporate Affairs The Registrar Of Companies, Mumbai.
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U63040MH1987PTC043822
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Exim Chamber, Unit No. 6, Building No. 18 Samhita Complex, Andheri Kurla Road Sakinaka Mumbai MH MH 400072 IN.
6.	Liquidation Commencement Date Of Corporate Person	September 30, 2023
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Ms. Dipti Mehta Reg No: IBBI/IPA-002/IP-N00134/2017-18/10350 Add: 201-206, Shiv Smriti, 2nd Floor, 49A, Dr. Annie Besant Road, Above Corporation Bank, Worli, Mumbai – 400 018 Tel: +91 (22) 6611 9696 Email – dipti@mehta-mehta.Com
8.	Last Date For Submission Of Claims	October 30, 2023

Notice is hereby given that the Airlinks Cargo Private Limited has commenced voluntary liquidation on September 30, 2023.

The stakeholders of Airlinks Cargo Private Limited are hereby called upon to submit a proof of their claims, on or before October 30, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: October 5, 2023

Place: Mumbai



Dipti Mehta
Liquidator of Airlinks Cargo Private Limited
Reg No: IBBI/IPA-002/IP-N00134/2017-18/10350